

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

ORIGINAL APPLICATION NO.140/97

DATE OF ORDER : 12-02-1997

Between :-

A.N.Sankara Rao

... Applicant

And

1. Sr.Divisional Personnel Officer,
SC Rlys, Vijayawada Division,
Vijayawada, Krishna District.
2. Divisional Railway Manager,
SC Rlys, Vijayawada Divn.,
Vijayawada, Krishna District.
3. General Manager, SC Rlys,
Rail Nilayam, Sec'bad.

... Respondents

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Counsel for the Applicant : Shri M.C.Jacob

Counsel for the Respondents : Shri C.V.Malla Reddy, SC for Rlys

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CORAM:

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (J)

(Order per Hon'ble Shri R.Rangarajan, Member (A)).

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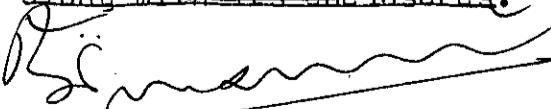
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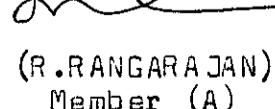
(Order per Hon'ble Shri R.Rangarajan, Member (A)).

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Heard Shri M.C.Jacob, counsel for the applicant and Shri C.V.Madda Reddy, learned standing counsel for the respondents. The applicant in this O.A. while working as Asst. Station Master in the Grade of Rs.1400-2300 came on request transfer from Guntakal to Vijayawada Division in the scale of Rs.1200-2040. He was drawing the pay of Rs.1,560/- in the scale of Rs.1400-2300 in ~~the~~ Guntakal at the time of his transfer. When he was posted in Vijayawada Division in the scale of Rs.1200-2040 it is stated that his pay was not protected under Rule 1313(1) of IREM (Vol.II). Hence the applicant filed a representation dt.22.7.96 (Annexure.IV page-12 of the OA). It is submitted that this representation is still to be disposed of. In the similar case disposed of on 14-11-96, this Tribunal had directed the respondents to dispose of the representation taking into account the contentions raised in the Original Application Rule 1313 (1) of IREM. As the present case is on the similar lines, we direct the respondent No.2 to dispose of the applicant's representation dt.22-7-96 *being due note off* (Annexure-IV) in accordance with the rule and ~~following~~ the Rule-1313(1) of IREM, if it is applicable in this case.

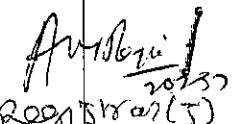
2. The O.A. is ordered accordingly. No costs.
3. Registry to send a copy of the OA along with the order *and its enclosures copy of the*
~~copy along with its enclosures.~~


(B.S.JAI PARAMESHWAR)
Member (J)
1249


(R.RANGARAJAN)
Member (A)

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Dated: 12th February, 1997.
Dictated in Open Court.


D.Y. Registrar (T)

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..... Divisional Personnel Officer, S.C.Rly's, Vijayawada Division, Vijayawada, Krishna Dist.

2. Divisional Railway Manager, S.C.Rly's, Vijayawada Division, Vijayawada, Krishna Dist.
3. General Manager, S.C.Rly's, Railnilayam, Sec'bad.
4. One copy to Sri. M.C.Jacob, advocate, CAT, Hyd.
5. One copy to Library, CAT, Hyd.
6. One copy to Deputy Registrar, (A), CAT, Hyd.
7. One spare copy.

Rsm/-

